

(e) whether Government has received representations regarding banning of gudakhu and such tobacco based toothpastes; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) At present, there is no mechanism for regular testing of contents in tobacco products.

(c) and (d) The Ministry is aware of the harmful effects of tobacco products. Further, as per the Global Adult Tobacco Survey-India (GATS - 2010) conducted by Ministry of Health and Family Welfare the prevalence of Oral tobacco (*as snuff, mishri, Gul, Gudakhu*) in the Odisha, Chhattisgarh Jharkhand is 7.3%, 28.3% and 7.9% respectively.

(e) and (f) The use of tobacco in tooth paste has been prohibited under Section 26(A) of the Drugs and cosmetics Act (1940) and the Rules notified *vide* Notification GSR 444(E), dated 30th April, 1992.

Promotion in CGHS

‡235. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that doctors recruited to perform general duty in Central Government Health Scheme (CGHS) is 53 given Senior Administrative Grade in 20 years whereas other doctors get this grade in 39 years;

(b) if so, the reasons therefor;

(c) whether Government has formulated any policy to alter this policy;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Under Dynamic Assured Career Progression (DACP) Scheme, Doctors of GDMO Sub-cadre of CHS posted under CGHS are eligible for consideration for promotion to Supertime Administrative Grade after rendering 20

‡ Original notice of the question was received in Hindi.

years of regular service in the sub-cadre. The promotion is time bound without linkage to vacancies. There are no instances where CHS doctors have got Senior Administrative Grade in 39 years.

(c) No.

(d) and (e) Does not arise.

Unvaccinated children in the country

236. SHRIMATI KANIMOZHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has estimated the number of unvaccinated children in the country;

(b) if so, the details thereof;

(c) whether the World Health Organisation has singled out India as having the largest number of unvaccinated children and, if so, the details thereof; and

(d) the steps taken by Government on ensuring the vaccination of all children?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per the Coverage Evaluation Survey (CES-2009), 7.6% of children in the country were unvaccinated.

(c) As per WHO 'Global Immunization Data report of October 2012, 22.4 million children under one year of age did not receive DPT 3 vaccine worldwide and more than 70% of these children live in 10 countries including India.

(d) To ensure immunization of all the children in the country, the steps taken by Government of India are:

1. The GOI has declared the year 2012-13 as the year of Intensification of Routine immunization. As a part of the strategy, states have conducted 'Immunization Weeks' in missed out areas and areas with pocket of low immunization coverage. During these weeks, 153.87 lakh doses of various UIP vaccines have been administered to missed out children in the country.
2. Other steps taken under Immunization programme includes need based